

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 06 OF 2022 (SZ)

IN THE MATTER OF:

P.V.Subramanya Varma,
S/o.P.Atchutha Rama Raju,
Hyderabad.

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Applicant(s)

Versus

State of Telangana,
rep by its Prl. Secretary,
EFS&T Dept., & Others

....

Respondent(s)


**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 4)**

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Place: Hyderabad.

Date: 14-02-2024


Counsel for 4th Respondent




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REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD
(RESPONDENT No. 4) IN OA No.6 OF 2022 FILED BY SRI P.V.SUBRAMANYA
VARMA, R/o. HYDERABAD.

It is to submit that an Original Application (OA) was filed before the Hon'ble NGT, Chennai by P.V.Subramanya Varma, Hyderabad against illegal and unauthorized stone crusher units operated in GO Ms No. 111 area i.e., Vattinagulapally, Kokapet, Gowlidoddi, Gopanpally, Kollur, Kothwalguda, Osman Nagar villages in Rangareddy & Sangareddy District. The application was posted for hearing on 15.02.2024.




The Hon'ble NGT in its order dated: 31.01.2024 stated that, the photographs reveal that the units are still in operation. In this regard the Board officials have inspected the suspicious stone crushers though they are not in operation, dismantled further machinery to ensure not to carry out operations.

In this regard, the present status of crushers is submitted below:

S.No	Name of the Crusher	Status/Action taken	Photographs
1.	M/s. Teja Reddy Crushers, Vattinagulapally (V), Gandipet (M), Rangareddy District	The Board officials have dismantled the crusher on 10.02.2024	
2.	M/s. C5 Infra Pvt. Ltd, Vattinagulapally, Gandipet (M), Rangareddy District	The Board officials have dismantled the crusher on 10.02.2024	
3.	M/s. SMI Stone Crusher (Shama Metal Industry), Kothwalguda, Shamshabad, Rangareddy District	The crusher which was dismantled by the TSPCB officials earlier was observed to be in dismantled state.	

4.	M/s. DBR Metal Industry, Kothwalguda, Shamshabad, Rangareddy District	The crusher was dismantled and the plant & machinery not present at the site	
5.	M/s. Shama Metal Supply, Sy.No.7 & 20, Dargha Khaleej Khan Village, Gandipet(M), Rangareddy District	The crusher was dismantled and the plant & machinery not present at the site	
6.	M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), Rangareddy District	The crusher which was dismantled by the TSPCB officials earlier was observed to be in dismantled state.	
7.	M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	The Board officials have dismantled the crusher on 10.02.2024	
8.	M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, Rangareddy District	The crusher which was dismantled by the TSPCB officials earlier was observed to be in dismantled state.	
9.	M/s. Great India Mining (formerly Sebi Mining),Goulidoddi(V), Serilingampally(M), Rangareddy District	The Board officials have dismantled the crusher on 10.02.2024	

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10.	M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	The crusher which was dismantled by the TSPCB officials earlier was observed to be in dismantled state.	
11.	M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s.Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District	The Board officials have dismantled the crusher on 10.02.2024	 

Submitted.

Place: Hyderabad.

Date: 13-02-2024


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
Telangana State POLLUTION CONTROL
BOARD REGIONAL OFFICE - 1,
RANGA REDDY DISTRICT.

